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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/5/2017  
NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN  
NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD  
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

HARSHINI J  
(Harshini J)

Petitioner

Harshini J  
Ad. Seshu

ANAND SASHIDHARAN

ADVOCATE FOR R1 to R3

ORDER

Ms J Harshini, counsel for petitioner present. Shri Anand Sashidharan, counsel for R1 to R3 present. Counsel for petitioner sought time for filing affidavit showing proof of service of notice caused on R5. Time extended at request. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)